

DIVISION BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/139(KB)2022

IN

C.A.(CAA)/64(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	AVISHKAR DEALERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12<sup>th</sup> July, 2024**.

**Anamitra Pal  
Court Officer**